

National Company Law Tribunal

Allahabad Bench

CP NO. 149/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE COMPANY: Dalimss Sunbeam Educomp Ltd vs. Roc

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	Krishna Dev Vyas	Adv.	ROC	Krishna Dev Vyas

C.P. No. 149/ALD/2017

Shri Anil Kumar, PCS for the petitioner. Shri Krishna Dev Vyas, C.G.S.C. for the ROC, Kanpur. He files a report of the ROC.

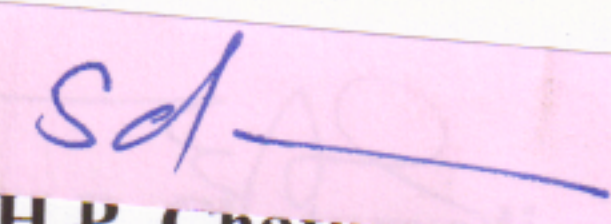
A copy thereof is provided to the PCS representing the petitioner. He is at liberty to file rejoinder, if any.

The matter is fixed for the argument.

The matter be listed on 12<sup>th</sup> January, 2017.

Date: 12/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)